

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

D.A. No. 160 of 1997.

Wednesday this the 29th day of January 1997.

CORAM:

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. P. Harikumar,
Panayattu House,
Kalathiparambu Amsom,
Y.M.C.A. Road,
Calicut-673 016.
2. V. Muraleenathan,
Varayilat House,
Nellikode P.O.,
Calicut-673 016.

... Applicants

(By Advocate Shri T.H. Chacko)

Vs.

1. The Senior Superintendent of
Post Offices,
Calicut Division,
Calicut-673 001.
2. The Director of Postal Service,
Northern Region, Calicut-673 001.
3. Post Master General,
Northern Region, Calicut.
4. Director General,
Department of Posts,
Dak Bhavan, New Delhi-110 001.

.. Respondents

(By Advocate Shri Mathews J. Nedumpara (represented)

The application having been heard on 29th January 1997 the Tribunal on the same day delivered the following:

O R D E R

A.V. HARIDASAN, VICE CHAIRMAN

In this application applicants two in number are aggrieved against the verbal termination of their casual employment after they ~~had~~ put in about four years of casual service. They allege that the action is void ab initio and that the representation against the said action have not been responded to by the respondents. Therefore,

applicants have filed this application for a direction to respondents to reinstate the applicants.

2. Proxy Counsel for Mr. Mathews J. Nedumpara, counsel for respondents states that respondents may be directed to dispose of the representations made by the applicants on 1.8.96 (Annexures A3 & A4) in this case, within a time limit. In the result, the application is admitted and disposed of with a direction to first respondent to consider and dispose of the representations made by the applicants 1 and 2 in this case (Annexures A3 and A4), having regard to the provisions of the scheme for grant of temporary status and regularisation for casual labourers also. These representations shall be disposed of within a period of two months from the date of receipt of the copy of this order.

3. Original application stands disposed of.
No costs.

Dated, 29th January, 1997.

P. Venkatakrishnan
P.V. VENKATAKRISHNAN

ADMINISTRATIVE MEMBER

A. V. Haridasan
A.V. HARIDASAN

VICE CHAIRMAN

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LIST OF ANNEXURES

1. Annexure A-3: True copy of the representation dated 1.8.1996 submitted by the 1st applicant before the 1st respondent.
2. Annexure A-4: True copy of the representation dated 1.8.1996 submitted by the second applicant before the 1st respondent.

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